# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA UNSTARRED QUESTION NO.1501 TO BE ANSWERED ON THE 08<sup>TH</sup> DECEMBER, 2015/ AGRAHAYANA 17,1937 (SAKA)

### COMPENSATION TO VICTIMS OF ACID ATTACKS

1501. SHRI P.R. SENTHIL NATHAN: ADV. M. UDHAYAKUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sexual offences and acid attacks on women have been reported in the country;

(b) if so, the number of such cases reported during each of the last three years and the current year, State-wise;

(c) whether the Government has any proposal to provide compensation to the victims of sexual offences and acid attacks;

(d) if so, whether the Government has finalized the guidelines for setting up of a fund to reimburse the State Governments for financial assistance extended to such victims; and

(e) if so, the details thereof and the total funds earmarked for each State and the amount of compensation likely to be paid to a victim of such offences?

ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), a total of 36,735 cases, 4,234 cases, 82,235 cases, 9,735 cases, 8,904 cases and 137 cases were reported under rape (section 376 IPC), attempt to commit rape (section 376/511 IPC), assault on women with intent to outrage her modesty (section 354 IPC), insult to the modesty of women (section 509 IPC), the Protection of Children from Sexual Offences Act, 2012 and acid attack on women (section 326A IPC) respectively in the country during 2014 (Annexure-I.) State/UT wise cases reported under such crimes reported during 2014 and 2015 is enclosed at Annexure-II. Data for the year 2015 is provisional.

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(c) (d) & (e): Ministry of Home Affairs has set up a Central Victim Compensation Fund (CVCF) with an initial corpus fund of Rs 200 crore from the Nirbhaya Fund. As per the Central Victim Compensation Fund Scheme, the State Governments are to modify the State Victim Compensation Scheme (VCS) suitably in view of the implementation of the CVCS guidelines, which is also available on the website of this Ministry viz <u>www.mha.nic.in.</u>

As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

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State/UT wise cases registered under rape (section 376 IPC), attempt to commit rape (section 376/511 IPC), assault on women with intent to outrage her modesty (section 354 IPC), insult to the modesty of women (section 509 IPC), acid attack (section 326A IPC) and the Protection of Childern from Sexual

SL.	State/UT	Rape	Attempt to	Assault on	Insult to the	Acid	Protection
No.	51816701	(section	commit	women with	modesty of	Attack	of Children
110.		376 IPC)	rape	intent to outrage	women	(section	from Sexual
			(section	her modesty	(section 509	326A	Offences
			376/511	(section 354 IPC)	IPC)	IPC)	Act, 2012
			IPC)				
1	Andhra Pradesh	961	165	4547	2649	5	106
2	Arunachal Pradesh	83	10	121	3	0	5
3	Assam	1980	227	3099	1	0	311
4	Bihar	1127	484	572	69	2	57
5	Chhattisgarh	1436	21	2122	79	0	417
6	Goa	95	2	202	57	0	4
7	Gujarat	841	6	1352	173	5	118
8	Haryana	1174	136	1688	102	5	3
9	Himachal Pradesh	283	5	538	60	0	22
10	Jammu & Kashmir	331	20	1421	237	1	0
11	Jharkhand	1050	208	440	18	1	31
12	Karnataka	1324	22	5263	170	2	620
13	Kerala	1347	36	4367	257	1	439
14	Madhya Pradesh	5076	56	9609	429	7	126
15	Maharashtra	3438	15	10001	1575	2	190
16	Manipur	75	1	98	0	0	7
17	Meghalaya	118	26	105	54	0	48
18	Mizoram	120	1	97	29	0	42
19	Nagaland	30	3	16	1	0	0
20	Odisha	1978	33	5543	379	8	109
21	Punjab	981	154	1113	35	5	25
22	Rajasthan	3759	373	5999	18	3	191
23	Sikkim	47	9	34	3	1	23
24	Tamil Nadu	455	16	1102	229	6	1055
25	Telangana	979	73	3188	1142	0	25
26	Tripura	239	35	492	11	2	32
27	Uttar Pradesh	3467	324	8605	29	42	3637
28	Uttarakhand	270	41	343	4	0	74
29	West Bengal	1466	1656	5670	543	27	1058
	TOTAL STATE(S)	34530	4158	77747	8356	125	8775
30	A & N Islands	32	0	41	5	0	0
31	Chandigarh	59	6	87	2	0	0
32	D&N Haveli	5	0	2	1	0	0
33	Daman & Diu	2	0	3	0	0	0
34	Delhi UT	2096	70	4322	1361	12	107
35	Lakshadweep	1	0	1	2	0	1
36	Puducherry	10	0	32	8	0	21
	TOTAL UT(S)	2205	76	4488	1379	12	129
	TOTAL (ALL INDIA)	36735	4234	82235	9735	137	8904
Source	e: Crime in India						

Offences Act, 2012 during 2014

Source: Crime in India

### Annexure – II LS.US.Q.No.1501 FOR 08.2015

State/UT wise cases registered under rape (section 376 IPC), attempt to commit rape (section 376/511 IPC), assault on women with intent to outrage her modesty (section 354 IPC), insult to the modesty of women (section 509 IPC), acid attack (section 326A IPC) and the Protection of Childern from Sexual Offences Act, 2012 during 2015 (Provisional)

		Rape (section 376 IPC)	Attempt to commit	Assault on women	Insult to the modesty	Acid Attack (section	Protection of Children	Figures are upto the month of
SL	State/UT		rape (section 376/511 IPC)	with intent to outrage her modesty (section 354 IPC)	of women (section 509 IPC)	326A IPC)	from Sexual Offences Act, 2012	
1	Andhra Pradesh	727	156	3469	1588	12	85	September
2	Arunachal Pradesh	62	8	78	5	0	1	September
3	Assam	892	111	1409	23	0	145	June
4	Bihar	750	145	792	22	2	1	August
5	Chhattisgarh	684	10	846	27	0	50	June
6	Goa	61	0	143	28	0	1	October
7	Gujarat	614	3	961	23	7	1	September
8	Haryana	700	80	1315	53	3	85	August
9	Himachal Pradesh	170	2	359	45	1	8	September
10	Jammu & Kashmir	140	0	749	107	0	0	upto August except Jan to March
11	Jharkhand	699	103	265	3	0	5	August except July
12	Karnataka	847	15	3583	116	0	335	September
13	Kerala	814	20	2739	186	2	329	August
14	Madhya Pradesh	2898	30	5898	205	3	37	August
15	Maharashtra	2780	12	8906	768	1	144	September
16	Manipur	35	4	68	0	0	22	September
17	Meghalaya	70	18	67	14	0	70	August
18	Mizoram	53	3	57	4	0	67	September
19	Nagaland	16	3	0	0	0	0	September
20	Odisha	983	59	2901	222	2	78	July except May
21	Punjab	335	50	468	6	0	9	Мау
22	Rajasthan	1435	177	1964	5	1	48	Мау
23	Sikkim	25	1	27	1	0	3	September
24	Tamil Nadu	312	20	840	168	2	367	September
25	Telangana	759	36	2851	1069	0	117	September
26	Tripura	133	27	218	3	0	0	August
27	Uttar Pradesh	2113	94	5183	62	18	1259	August
28	Uttarakhand	214	1	242	12	0	0	September
29	West Bengal	NR	NR	NR	NR	NR	NR	
	TOTAL STATE(S)	19321	1188	46398	4765	54	3267	
30		30	0	41	5	0	1	September
31	Chandigarh	58	7	62	27	0	1	October
32	D&N Haveli	8	0	4	0	0	2	September
33	Daman & Diu	3	0	3	1	0	0	July
34	Delhi UT	1334	33	3161	942	11	60	August
35	Lakshadweep	0	0	4	0	0	0	September
36	Puducherry	2	4	9	9	0	27	September except August
	TOTAL UT(S)	1435	44	3284	984	11	91	
	TOTAL (ALL INDIA)	20756	1232	49682	5749	65	3358	